

LOK SABHA

BULLETIN – PART I (Brief Record of Proceedings)

Wednesday, December 11, 2024/Agrahayana 20, 1946 (Saka)

No. 34

11.00 A.M

1. Starred Questions

Starred Question Nos. 221 - 227 were orally answered. Replies to Starred Question Nos. 228 - 240 were laid on the Table.

2. Unstarred Questions

Replies to Unstarred Question Nos. 2531 – 2760 were laid on the Table.

12.01 P.M.

3. Papers laid on the Table

The Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; Minister of State in the Department of Atomic Energy; and Minister of State in the Department of Space (Dr. Jitendra Singh) laid on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Kolkata, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Saha Institute of Nuclear Physics, Kolkata, for the year 2023-2024.

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tata Memorial Centre, Mumbai, for the year 2023-2024.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Bhandar, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Bhandar, New Delhi, for the year 2023-2024.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 2023-2024, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tropical Meteorology, Pune, for the year 2023-2024.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ocean Technology, Chennai, for the year 2023-2024, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ocean Technology, Chennai, for the year 2023-2024.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Earth Science Studies, Thiruvananthapuram, for the year 2023-2024, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Earth Science Studies, Thiruvananthapuram, for the year 2023-2024.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2023-2024, alongwith Audited Accounts .

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2023-2024.
- (8)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Polar and Ocean Research, Goa, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Polar and Ocean Research, Goa, for the year 2023-2024.
- (9)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Harish-Chandra Research Institute, Prayagraj, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Harish-Chandra Research Institute, Prayagraj, for the year 2023-2024.
- (10)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Mumbai, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tata Institute of Fundamental Research, Mumbai, for the year 2023-2024.
- (11)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Science Education and Research, Bhubaneswar, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Science Education and Research, Bhubaneswar, for the year 2023-2024.
- (12)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Sciences, Chennai, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Mathematical Sciences, Chennai, for the year 2023-2024.
- (13)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Plasma Research, Gandhinagar, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Plasma Research, Gandhinagar, for the year 2023-2024.
- (14) A copy of the Annual Report (Hindi and English versions) of the Central Information Commission, New Delhi, for the year 2023-2024 under sub-section (4) of Section 25 of the Right to Information Act, 2005.
- (15) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (a)
 - (i) Review by the Government of the working of the Central Electronics Limited, Sahibabad, for the year 2023-2024.
 - (ii) Annual Report of the Central Electronics Limited, Sahibabad, for the year 2023-2024 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (b)
 - (i) Review by the Government of the working of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2023-2024.
 - (ii) Annual Report of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (c)
 - (i) Review by the Government of the working of the National Research Development Corporation, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the National Research Development Corporation, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (d)
 - (i) Review by the Government of the working of the Bharatiya Nabhikiya Vidyut Nigam Limited, Chennai, for the year 2023-2024.

- (ii) Annual Report of the Bharatiya Nabhikiya Vidyut Nigam Limited, Chennai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) laid on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Fifteenth, Sixteenth, Seventeenth and Eighteenth Lok Sabhas:-

FIFTEENTH LOK SABHA		
1.	Statement No. 42	Eighth Session, 2011
SIXTEENTH LOK SABHA		
2.	Statement No. 30	Fifth Session, 2015
3.	Statement No. 25	Eleventh Session, 2017
4.	Statement No. 18	Sixteenth Session, 2018
5.		
SEVENTEENTH LOK SABHA		
5.	Statement No. 24	First Session, 2019
6.	Statement No. 19	Second Session, 2019
7.	Statement No. 18	Third Session, 2020
8.	Statement No. 17	Fourth Session, 2020
9.	Statement No. 19	Fifth Session, 2021
10.	Statement No. 17	Sixth Session, 2021
11.	Statement No. 11	Seventh Session, 2021
12.	Statement No. 12	Eighth Session, 2022
13.	Statement No. 9	Ninth Session, 2022
14.	Statement No. 7	Tenth Session, 2022
15.	Statement No. 7	Eleventh Session, 2023
16.	Statement No. 4	Twelfth Session, 2023
17.	Statement No. 4	Fourteenth Session, 2023
18.	Statement No. 3	Fifteenth Session, 2024
EIGHTEENTH LOK SABHA		
19.	Statement No. 1	Second Session, 2024

The Minister of State in the Ministry of Commerce and Industry; and Minister of State in the Ministry of Electronics and Information Technology (Shri Jitin Prasada) laid on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Semi-Conductor Laboratory, SAS Nagar, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Semi-Conductor Laboratory, SAS Nagar, for the year 2023-2024.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Bhaskaracharya National Institute for Space Applications and Geo-Informatics (BISAG-N), Gandhinagar, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bhaskaracharya National Institute for Space Applications and Geo-Informatics, (BISAG-N), Gandhinagar, for the year 2023-2024.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Electronics and Information Technology, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Electronics and Information Technology, New Delhi, for the year 2023-2024.

The Minister of State in the Ministry of Rural Development; and Minister of State in the Ministry of Communications (Dr. Chandra Sekhar Pemmasani) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 56 of the Telecommunication Act, 2015:-
 - (i) The Telecommunications (Telecom Cyber Security) Rules, 2024 published in Notification No. G.S.R. 720(E) in Gazette of India dated 22nd November, 2024.
 - (ii) The Telecommunications (Critical Telecommunication Infrastructure) Rules,

2024 published in Notification No. G.S.R. 723(E) in Gazette of India dated 22nd November, 2024.

- (iii) The Telecommunications (Temporary Suspension of Services) Rules, 2024 published in Notification No. G.S.R. 724(E) in Gazette of India dated 22nd November, 2024.
- (2) A copy of the Flight and Maritime Connectivity (Amendment) Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R. 682(E) in Gazette of India dated 4th November, 2024 under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885.
- (3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Statement regarding Review by the Government of the working of the Telecommunications Consultants India Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (b) (i) Statement regarding Review by the Government of the working of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (c) (i) Statement regarding Review by the Government of the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the

Government of the working of the Centre for Development of Telematics, New Delhi, for the year 2023-2024.

The Minister of State in the Ministry of Petroleum and Natural Gas; and Minister of State in the Ministry of Tourism (Shri Suresh Gopi) laid on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (i) Statement regarding Review by the Government of the working of the Indian Strategic Petroleum Reserves Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Indian Strategic Petroleum Reserves Limited, New Delhi, for the year 2023-2024 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Institute of Petroleum Technology, Amethi, for the year 2023-2024, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Institute of Petroleum Technology, Amethi, for the year 2023-2024.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Oil Industry Development Board, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Oil Industry Development Board, New Delhi, for the year 2023-2024.

The Minister of State in the Ministry of Information and Broadcasting; and Minister of State in the Ministry of Parliamentary Affairs (Dr. L. Murugan) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2023-2024, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of

the working of the Film and Television Institute of India, Pune, for the year 2023-2024.

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 2022-2023.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
- (4) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (i) Review by the Government of the working of the Broadcast Engineering Consultants India Limited, Noida, for the year 2023-2024.
 - (ii) Annual Report of the Broadcast Engineering Consultants India Limited, Noida, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

The Minister of State (Independent Charge) of the Ministry of Law and Justice; and Minister of State in the Ministry of Parliamentary Affairs (Shri Arjun Ram Meghwal) on behalf of the Minister of State in the Ministry of Food Processing Industries; and Minister of State in the Ministry of Railways (Shri Ravneet Singh) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 199 of the Railways Act, 1989:-
 - (i) The Rail Land Development Authority (Development of Land and Other Works) Amendment Regulations, 2024 published in Notification No. G.S.R. 568(E) in Gazette of India dated 12th September, 2024.
 - (ii) The Railways (Opening for Public Carriage of Passengers) Second Amendment Rules, 2024 published in Notification No. G.S.R. 579(E) in Gazette of India dated 18th September, 2024.
- (2) A copy of the Railway Claims Tribunal (Group 'A' and 'B' posts) Recruitment

Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R. 500(E) in Gazette of India dated 14th August, 2024 under sub-section (3) of Section 30 of the Railway Claims Tribunal Act, 1987.

- (3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Review by the Government of the working of the Konkan Railway Corporation Limited, Navi Mumbai, for the year 2023-2024.
 - (ii) Annual Report of the Konkan Railway Corporation Limited, Navi Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (b) (i) Review by the Government of the working of the Kolkata Metro Rail Corporation Limited, Kolkata, for the year 2023-2024.
 - (ii) Annual Report of the Kolkata Metro Rail Corporation Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (c) (i) Review by the Government of the working of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2023-2024.
 - (ii) Annual Report of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2023-2024 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (d) (i) Review by the Government of the working of the Rail Vikas Nigam Limited, Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Rail Vikas Nigam Limited, Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (e) (i) Review by the Government of the working of the RailTel Corporation of India Limited, Delhi, for the year 2023-2024.
 - (ii) Annual Report of the RailTel Corporation of India Limited, Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 - (f) (i) Review by the Government of the working of the Indian Railway Finance

- Corporation, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the Indian Railway Finance Corporation, New Delhi, for the year 2023-2024 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (g) (i) Review by the Government of the working of the Wabtec Locomotive Private Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the Wabtec Locomotive Private Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (h) (i) Review by the Government of the working of the Madhepura Electric Locomotive Private Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of Madhepura Electric Locomotive Private Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (i) (i) Review (Hindi and English versions) by the Government of the working of the RITES, New Delhi, for the year 2023-2024.
- (ii) Annual Report (Hindi and English versions) of the RITES, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (j) (i) Review by the Government of the working of the Braithwaite & Co. Limited, Kolkata, for the year 2023-2024.
- (ii) Annual Report of the Braithwaite & Co. Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (k) (i) Review by the Government of the working of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (l) (i) Review by the Government of the working of the IRCON International Limited, New Delhi, for the year 2023-2024.

- (ii) Annual Report of the IRCON International Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (m)
 - (i) Review by the Government of the working of the Container Corporation of India (CONCOR) Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Container Corporation of India (CONCOR) Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (n)
 - (i) Review by the Government of the working of the National High Speed Rail Corporation Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the National High Speed Rail Corporation Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (o)
 - (i) Review by the Government of the working of the Hassan Mangalore Rail Development Company Limited, Bengaluru, for the year 2023-2024.
 - (ii) Annual Report of the Hassan Mangalore Rail Development Company Limited, Bengaluru, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Rail Land Development Authority, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rail Land Development Authority, New Delhi, for the year 2023-2024.
- (3)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Promotion Board, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Promotion Board, New Delhi, for the year 2023-2024.
- (4)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Indian

Railway Welfare Organisation, New Delhi, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Railway Welfare Organisation, New Delhi, for the year 2023-2024.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the NRTU Foundation, New Delhi, for the year 2023-2024 (upto 17.1.2024), alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the NRTU Foundation, New Delhi, for the year 2023-2024 (upto 17.1.2024).
- (6) A copy of the Memorandum of Understanding (Hindi and English versions) between the Rail Vikas Nigam Limited and the Ministry of Railways, for the year 2023-2024.

4. Statements by Ministers

- 1) The Minister of State in the Ministry of Commerce and Industry; and Minister of State in the Ministry of Electronics and Information Technology (Shri Jitin Prasada) made a statement (i) correcting the reply given on 24.07.2024 to Unstarred Question No. 272 asked by Sarvashri C.N. Annadurai, Navaskani K and Selvam G, MPs regarding 'Status of Digital India Programme' and (ii) giving reasons for delay in correcting the reply.
- 2) The Minister of State in the Ministry of Rural Development; and Minister of State in the Ministry of Communications (Dr. Chandra Sekhar Pemmasani) made a statement regarding the status of implementation of the recommendations contained in the 57th Report of the Standing Committee on Communications and Information Technology on Department of Posts – Initiatives and Challenges pertaining to the Department of Posts, Ministry of Communications.

#12.26 P.M.

5. Submission by Member

Shri Gaurav Gogoi made a submission regarding situation in Manipur.

Shri Manickam Tagore associated.

Shri Piyush Goyal* responded.

*(Due to interruptions, Lok Sabha adjourned at 12.29 P.M.
and re-assembled at 2.00 P.M.)*

2.00 P.M.

6. Matters under Rule 377

As directed by the Chair, the following members laid on the Table statements on matters sought to be raised by them under Rule 377 as indicated against each:-

- 1) Shri Rudra Narayan Pany regarding expansion of railway services in Odisha.
- 2) Shri Arun Kumar Sagar regarding alleged irregularities in construction work of NH 730C in Shahjahanpur Parliamentary Constituency, Uttar Pradesh.
- 3) Dr. Nishikant Dubey regarding need to set up Kendriya Vidyalaya at Jarmundi (Dumka), Deoghar and Mahagama (Godda) in Santhal Pargana region of Jharkhand.
- 4) Shri Bharatsinhji Shankarji Dabhi regarding need to expedite construction of broad gauge railway line from Chanasma to Radhanpur in Patan Parliamentary Constituency, Gujarat.
- 5) Shri Ganesh Singh regarding need to run a Vande Bharat train between Satna and Delhi and also make alternative arrangements in place of railway underpasses at level crossings affected by flooding.
- 6) Shri Vishnu Dayal Ram regarding need to expedite construction of Sone-Kanhar Pipeline Irrigation Project in Jharkhand.
- 7) Shri Anup Sanjay Dhotre regarding need to develop a new Greenfield Road Project between Akola, Maharashtra and Khandwa, Madhya

From 12.04 P.M. to 12.29 P.M., Members raised matters of urgent public importance.

* Minister of Commerce and Industry

Pradesh.

- 8) Dr. Hemant Vishnu Savara regarding need to improve mobile telecommunication service in Palghar district, Maharashtra.
- 9) Shri Tejasvi Surya regarding need to enhance the deposit insurance coverage for senior citizens.
- 10) Shri Bidyut Baran Mahato regarding need to establish an AIIMS in Jamshedpur, Jharkhand.
- 11) Shri Naba Charan Majhi regarding need to set up a Tribal Auditorium and Museum at Rairangpur in Mayurbhanj Parliamentary Constituency, Odisha.
- 12) Shri Radheshyam Rathiya regarding establishment of an airport in Raigarh Parliamentary Constituency, Chhattisgarh.
- 13) Shri V K Sreekandan regarding need to set up CGHS Wellness Centre in Palakkad, Kerala.
- 14) Shri S. Supongmeren Jamir regarding need to regularize the Network Field Engineers working on *ad hoc* basis in NIC.
- 15) Smt. Geniben Nagaji Thakor regarding construction of village roads under Pradhan Mantri Gram Sadak Yojna in Banaskantha Parliamentary Constituency, Gujarat.
- 16) Shri Benny Behanan regarding need to provide compensation for acquisition of land for Angamali-Erumeli Sabari Railway Line Project in Kerala.
- 17) Shri Dharmendra Yadav regarding need to review and refix the norms of creamy layer.
- 18) Shri Rajeev Rai regarding need to review complaint Redressal Mechanism in Government Departments and to implement Court orders.
- 19) Shri A Mani regarding need to construct roads under Pradhan Mantri Gram Sadak Yojana in Dharmapuri district, Tamil Nadu.
- 20) Thiru Arun Nehru regarding need to take comprehensive measures to control Spam Calls from Tele-Marketing and other agencies.
- 21) Shri Putta Mahesh Kumar regarding need to address the problems being faced by Cocoa growers in the country.

- 22) Shri Kaushalendra Kumar regarding scarcity of drinking water in Nalanda district, Bihar.
- 23) Dr. Rajkumar Sangwan regarding need to provide adequate funds for conservation and development of monuments of historical and cultural importance in Uttar Pradesh.
- 24) Shri E.T. Mohammed Basheer regarding reported non-implementation of reservation policy in recruitment of faculties in Central Educational Institutions in the country.
- 25) Shri Hanuman Beniwal regarding welfare measures for farmers.

2.01 P.M.

7. Government Bill – Passed

The Railways (Amendment) Bill, 2024.

Time Allotted: 4 Hrs.
Time Taken: 6 Hrs. 53 Mts.

Further discussion on the motion for consideration of the Bill moved by Shri Ashwini Vaishnaw on 4th December, 2024, continued.

Shri Ashwini Vaishnaw replied to the debate.

The motion for consideration was adopted and clause-by-clause consideration of the Bill was taken up.

Clause 2 was adopted.

Clauses 3 and 4 were adopted.

Clause 1, the Enacting Formula and the Long Title were also adopted.

The motion that the Bill be passed was moved by Shri Ashwini Vaishnaw.

The motion was adopted and the Bill was passed.

2.49 P.M.

8. Government Bill – Under Consideration

The Disaster Management (Amendment) Bill, 2024.

Time Allotted: 6 Hrs.
Time Taken: 1 Hr. 25 Mts.

The motion for consideration of the Bill was moved by Shri Nityanand Rai on behalf of Shri Amit Shah.

The following members took part in the debate:-

1. Dr. Shashi Tharoor
2. Shri Trivendra Singh Rawat
3. Shri Kalyan Banerjee **
4. Shri Jyotiraditya M Scindia[@] (intervened)

*(Due to interruptions, Lok Sabha adjourned at 4.10 P.M.
and re-assembled at 4.40 P.M.)*

*(Due to continued interruptions, Lok Sabha adjourned at 4.43 P.M.
and re-assembled at 5.00 P.M.)*

5. Shri Ram Shiromani Verma (speech unfinished)

The discussion was not concluded.

5.01 P.M.

*(Due to interruptions, Lok Sabha adjourned till 11.00 A.M.
on Thursday, the 12th December, 2024.)*

UTPAL KUMAR SINGH
Secretary General

** He resumed his speech after the House re-assembled at 4.40 P.M.

@ Minister of Communications; and Minister of Development of North Eastern Region. He resumed his speech after the House re-assembled at 4.40 P.M.